

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 302 OF 2016 &
IA NO. 628 OF 2016**

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Union of India Through Southern Railway	...Appellant(s)
Vs.	
Tamil Nadu Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Mr. A. K. Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-2

Mr. S. Vallinayagam
Ms. S. Amali for R-3

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **18.09.2019**.

(S. D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson